### GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

#### **LOK SABHA**

## UNSTARRED QUESTION NO. 3298 TO BE ANSWERED ON 09.08.2021

#### **CHILD LABOUR SURVEY**

### †3298. SHRI DEEPAK BAIJ:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the State Government of Chhattisgarh has sent a proposal to the Union Government on 5.5.2018 for releasing funds for conducting child labour survey/ identification in 27 districts of the State as per the new guidelines for centrally sponsored revision under Child Labour Rehabilitation Scheme 2016;
- (b) the details of the desired action taken so far on the said proposal; and
- (c)whether the Ministry is not serious on the said proposal of the State Government due to which child labourers are not getting desired benefits?

#### **ANSWER**

# MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (c): As ascertained from the State Government of Chhattisgarh, they had submitted a proposal dated 05<sup>th</sup> May 2018 to the Ministry of Labour and Employment for release of funds for child labour survey/identification in 27 districts of the State. However, the said proposal has not been received in the concerned Division of the Ministry. A copy of the proposal has been called for from the State Government.

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